

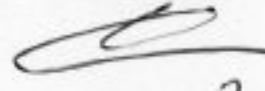
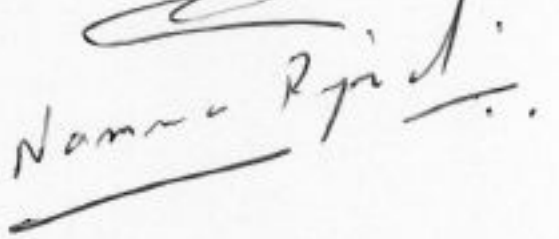
Allahabad Bench

CP No. (IB)338/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2019

NAME OF THE COMPANY: M/s Vidya Prakashan Mandir Pvt Ltd V/s Garg Brothers Trading & Services Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sanchit Garga	Adv	Operational Cr.	
2.	Namman Rajvanshi	"	"	

CP NO. (IB) 338/ALD/2019

Sh. Sanchit Garga, Advocate alongwith Sh. Namman Rajvanshi, Advocate for the Operational Creditor is present.

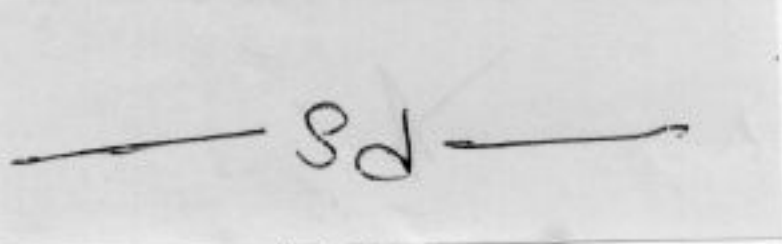
This Petition is filed as a fresh case under Section 9 of the I&B Code.

Hence, a formal notice be issued to the Respondent by the Petitioner through email and speed post as well as by the Registry of this Bench.

Thereafter, Respondent may file reply/objection by serving an advance copy to the petitioner.

List the matter on 11th September, 2019.

Dated: 28.08.2019



**A.R.K SINHA
MEMBER (J)**